F.No. 01/69/12/33/2018-O & M/104
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi-110011
Dated: 06.09.2018

O&M Instruction No. 05/2018

Subject: Reorganization of Regional Authorities of DGFT - regarding

With the approval of the Competent Authority, it has been decided to revise the territorial jurisdiction of the following Regional Authorities with immediate effect:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Regional Authority</th>
<th>Revised Territorial Jurisdiction</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Ludhiana</td>
<td>Punjab excluding the following districts: (i) Roop Nagar (Ropar) and (ii) Sahibzada Ajit Singh Nagar</td>
<td>RA, Amritsar merged in RA, Ludhiana</td>
</tr>
<tr>
<td>2.</td>
<td>Mumbai</td>
<td>(i) Maharashtra excluding the area which are under the jurisdiction of RA, Pune and RA, Nagpur (ii) Daman (iii) Dadra and Nagar Haveli (iv) Goa</td>
<td>RA, Goa merged in RA, Mumbai</td>
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<tr>
<td>3.</td>
<td>Chennai</td>
<td>(i) Tamil Nadu except the areas which are under the jurisdiction of RA, Madurai and RA, Coimbatore; (ii) Union Territory of Puducherry, Karaikal, Mahe and Yanam.</td>
<td>RA, Puducherry merged in RA, Chennai</td>
</tr>
</tbody>
</table>

2. The RA, Amritsar, RA, Goa, & RA, Puducherry would cease to be operational with immediate effect. **Zonal RAs shall ensure that an extension office is maintained either in the existing premises or District Industry Centre till further order and the same may be notified by a Trade Notice to avoid any inconvenience to trade during transition period.**

(Seikhomang Kipgen)
Dy. Director General of Foreign Trade
E-mail: s.kipgen@nic.in

To
1. PSO of Commerce Secretary, Department of Commerce, Udyog Bhawan, New Delhi.
2. All officers/Sections of DGFT
3. Zonal offices/ Regional offices of DGFT